


**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
CAUSE LIST 04.07.2016**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Smt.Meena Kothari , Advocate	S.B.Civil Misc.Appeal No.777/2009, Bhabhuta Ram V/s G.D.Saxena & Ors.	Mr.Narendra Thanvi	Mr.Prabhat Ojha- Res.01 Mr.S.G.Ojha-Res-2
2	Shri Aksay Dave, Advocate	S.B.Civil First Appeal No.21/2016,Sohan Lal & Ors V/s Kailash Chandar	Mr.Sandeep Saruparia	Dr.Sachin Acharya
3	Dr.Manjula Choudhary , Advocate	D.B.Civil Misc.Appeal No.1783/2014, VidhadharV/s Pratibha	Mr.Hemant Shrimali	Mr.Aksay Dave,
4	Shri Harich Purohit,Advocate	D.B.Civil Misc.Appeal No.1173/2014,Rahul Soni V/s Nikita @ Naina	Mr.C.S.Kotwani	Mr.B.K.Bhatnagar

CAUSE LIST 05.07.2016

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Shri Danpat Choudhary, Advocate	S.B.Criminal Misc.Pet.No.3498/ 2015,HarpeetSingh V/s Smt.Simran	Mr.M.K.Garg	Mr.Devendra Mahalana
2	Shri Prashant Sharma,Advocate	D.B.Civil Misc.Appeal No.464/2013Basant Kumar Verma V/s Hemlata,	Mr.Harish Purohit	Mr.Ashok Changgani
3	Dr.Manjula Choudhary , Advocate	S.B.Civil Misc.appeal No.790/2009,Sanjay Singh Dehta V/s Smt.Sanjeev Dehta	Dr.Sachin Acharya	Mr.Manish Sisodia
4	Dr.Manjula Choudhary , Advocate	S.B.Criminal Misc.Pet.No.2696/ 2014,&2694/2014, Smt. Sapna Jain V/s Arvind Kumar Jain	Mr.Harish Purohit	Mr.Sushil Solanki
5	Dr.A.A.Bhansali,Advocate	S.B.Civil Misc.Tr.Pet.No.118/ 2014,Smt.Karpa Kumari V/s Maruraj Singh	Dr.Nupur Bhati & R.S.Shekhawat	Mr.Manish Sisodia


 उपसचिव
 राज.राज्य विधिक सेवा प्राधिकरण,
 जोधपुर

" Help The Neady -- Timely Help May Create History "